

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.8**

**New IA/31/ND/2023 IN CP/38/ND/2021**

**IN THE MATTER OF:**

Satish Kumar Sethi	...	Applicant
Versus		
Swan Estates Pvt. Ltd.	...	Respondent

**Order under Section 241-242.**

**Order delivered on 19.01.2023**

**Coram:**

**Mr. P.S.N. PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Mohit Chaudhary, Adv. & Mr. Prakhar Mithal, Adv.
For R-5 & R-6	: Mr. P.K. Sachdeva, Adv.

**ORDER**

**IA/31/ND/2023**

Heard the submissions made by the Ld. Counsel for the petitioners-applicants and the Ld. Counsel for the non-applicants. Both the parties have consented for listing the Company Petition No.38/241-242/ND/2021 on **20.01.2023**. Accordingly, the present application i.e. IA/31/ND/2023 stands disposed of.

**Sd/-  
DR. BINOD KUMAR SINHA,  
MEMBER (TECHNICAL)**

**Sd/-  
P.S.N. PRASAD,  
MEMBER (JUDICIAL)**